

File No. N-9/26/2015-NM
Government of India
Ministry of Law and Justice
Department of Justice

Jaisalmer House,
26-Mansingh Road, New Delhi-110011
Dated: 29th June, 2016

SANCTION ORDER

1. Sanction of the Competent Authority is hereby accorded to the payment of Rs. 4,06,800/- only (Rupees Four Lakh Six Thousand Eight Hundred Only) to Odisha Judicial Academy, Cuttack towards First installment (20%) of the total project cost of Rs. 20,34,000/- (Rupees Twenty Lakh Thirty Four Thousand Only) for under taking project proposal titled "An Analysis of the functioning of Lok Adalats in the Eastern Region of India " submitted vide their letter No. O.J.A. 1378 dated 16.12.2015 under the Scheme of Action Research and Studies on Judicial Reforms and as per the agreement signed by Odisha Judicial Academy, Cuttack and Department of Justice on 29th June, 2016. First installment of Rs. 4,06,800/- only (Rupees Four Lakh Six Thousand Eight Hundred Only) is payable to the implementing Agency.
2. The expenditure involved is debitable to Demand No. 56 during 2016-17 (Plan) under MH 2014-Administration of justice, 17-National Mission for Justice Delivery and Legal Reforms; 17.02-Action Research and Studies on Judicial Reforms, 17.02.28-Professional Services.
3. This has been entered in the Register of Grants/Expenditure at Sl. No. 1 at page No. 109-110.
4. This issues with the approval of IFD [Law] vide AS & FA Dy. No. 482 dated 25/04/2016.



(Z.A. Khan)

Under Secretary to the Government of India
Telefax: 23072139

To,
Pay & Accounts office,
Ministry of Law & Justice, Department of Legal Affairs,
Janpath Bhawan, Janpath,
New Delhi

Copy to:-

1. Cash-I Section, MHA, NDCC Building, New Delhi with one spare copy and a copy of agreement. It is requested that the payment may be made through e-payment to Odisha Judicial Academy, Cuttack.
2. Cash-II MHA, North Block, New Delhi
3. Director, Odisha Judicial Academy, Sector-1, C.D.A., Abhinav Bidanasi, Cuttack-753014 with a signed agreement dated 29.06.2016 for compliance of the terms of agreement.
4. Admn.Unit, Department of Justice, Jaisalmer House, New Delhi.
5. Principal Accounts Office, 4th Floor, Ministry of Law and Justice, Lok Nayak Bhawan, Khan Market, New Delhi.
6. Guard File
7. Spare Copies-5.



(Z.A. Khan)

Under Secretary to the Government of India
Telefax: 23072139